Name of the Corporate Debtor: Housing Development and infrastructure Limited; Date of Commencement of CIRP: 20-08-2019; List of Creditors as on: 11-04-2023; Name of IP: Mr. Abhay Narayan Manudhane; Process Number: 1; Last 5 digitof registration number: 10128

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	3130	16838918087	2859	9039263872	10.31		7799654214		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	26	69066464195	26	68358130530	77.99		708333665		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	148640980002	1	600000000	0.68		148040980002		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		NA
6	Operational creditors (Employees)	488	115797195	488	115797195	0.13		0		Annexure 6
7	Operational creditors (Government Dues)	20	42595209561	9	6484664694	7.40		36110544867		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	374	10610664589	315	1250774433	1.43		9359890156		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	238	6204047803	158	1802361082	2.06		4401686721		Annexure 9
Total		4282	294072081432	3856	87650991806	100.00	0	206421089625	0	